

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 114 OF 2017

Dated: 23rd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Kishangarh Hi-tech Textile Park Ltd. (KHTPL) ...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory Commission ...Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Amit Verma

Counsel for the Respondent(s) : Ms. Himanshi Andley for
Mr. R.K. Mehta for R-1

Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-2

Mr. Aditya Madan for R-3

ORDER

Learned counsel for respondent No.3 seeks six weeks time to file reply. He may file the same on or before 05.06.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **30.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**